

आयकर अपीलीय अधिकरण "राईपूर" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "RAIPUR" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं / ITA No.01/RPR/2018

निर्धारण वर्ष / Assessment Year : 2008-09

Smt. Savita Devi Sharma,
M/s. Bhawani Borewells,
Link Road, Janjgir,
Champa – 495668 (C.G.)

.....अपीलार्थी / Appellant

Alternative Address:
SAAR Villas, E-2, Sector – 2,
Devendra Nagar,
Raipur, Chattishgarh.
PAN : BEBPS3133Q.

बनाम / V/s.

The Income Tax Officer,
Janjgir – Champa.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Veekaas S. Sharma
(Withdrawal application filed.)

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 15.02.2021

घोषणा की तारीख / Date of Pronouncement : 15.02.2021

आदेश / ORDER

This appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 1, Bilaspur, (C.G.) on 28.09.2017 in relation to the assessment year 2008-09.

2. Before us, the appellant filed a letter dated 29.01.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The

appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Raipur – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 15th day of February, 2021.

Sd/-
(S.S. VISHWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S. SYAL)
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 15th February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals) – 1, Bilaspur, (C.G.)
4. The Pr.CIT, Bilaspur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “राईपूर” बेंच,
पुणे / DR, ITAT, “RAIPUR” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.